

श्री ममलीगी
 12/2/26

Declaration of Assets and Liabilities

Year 2025-26

MOHAMMAD MUMTAZ, son/daughter/wife of LATE MOHAMMAD HANIF
 aged 44 years, belonging to BIDHAR VIDHAN SABHA, PAFNA
 service and presently working as OFFICE ASSISTANT
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant 1-1	Dependant 2-2	Dependant 3-3
(i)	Cash	30,000	SHIBANAM PARVIN 14,000	MD ARMAN RABIA NIL	CHAHAN RABIA NIL	AARON RABIA NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBIAIC -> 85,000	ROPAIC -> 26,000	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies		NIL	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC -> 6255 (6 months) LIC -> 4985 (5000)	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	BR01CM3619		-	-	-
(vi)	Jewellery (give details of weight and value)	GOLD -> 10g	G -> 40g SL -> 50g	-	-	-
(vii)	Other assets, such as values of claims / interests	RM, FROZAN	NIL	NIL	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse-Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependan t-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NDC	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NDC	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NDC	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NDC	—	—	—	—
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBP, BNM, PANGA	5,900,000
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NDC	—
	(b) dues to departments dealing with supply of water	NDC	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	Nil	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	—
	(f) Other dues, if any	Nil	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BJKPM15835	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name. e.g. B.A.S. - Bihar Administrative Service,
B.S.S. - Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place:

Date:

Signature

Name of Employee:

Designation:

Department: